Kerala

- 29. Calicut
- 30. Trichur
- 31. Trivandrum

Orissa

32. Cuttack

Union Territory

- 33. Delhi
- 34. Rohtak

Andhra Pradesh

- 35. Hyderabad
- 36. Cuddapah
- 37. Vijayawada
- 38. Visakhapatnam

Rajasthan

- 39. Jaipur
- 40. Bikaner
- 41. Jodhpur

Uttar Pradesh

- 42. Allahabad
- 43. Gorakhpur
- 44. Lucknow
- 45. Mathura
- 46. Rampur
- 47. Varanasi

Tamil Nadu

- 48. Madras
- 49. Coimbatore
- 50. 'Pondicherry
- 51. Tiruchirapalli

Bihar

- 52. Patna
- 53. Ranchi

Jammu & Kashmir

- 54. Jammu
- 55. Srinagar

Encroachment on Government Land in Delhi

- *299. SHRI KAMAL NATH: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether there is considerable growth of encroachment on Government land in Delhi;
- (b) whether a number of Jhuggies are coming up rapidly on public land; and
- (c) if so, the remedial measures being taken to curb these activities?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c). There has been no perceptible growth of encroachment and jhuggis on Government/public lands in Delhi in recent past.

Instructions have been issued by Government to land owning agencies and local authorities to take prompt action to prevent any expansion of encroachment on public property and to fix responsibility for the purpose at sufficiently high level.

Expansion of the network of song and drama division, field publicity etc.

- *300. PROF. NARAIN CHAND PARASHAR: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:
- (a) whether any proposal for the expansion of the network of the Song and Drama Division, Field Publicity, and Research and Development of All India Radio have been approved and included in the Seventh Five Year Plan;
- (b) if so, the details of the proposed expansion in each of the three units; and
- (c) the schemes approved for this purpose for the first year of the Plan, alongwith their locations?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL):